

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/11/2017  
NAME OF THE PETITIONER(S) : JAGAN THEVERVELIL  
NAME OF THE RESPONDENT(S) : SKY GREEN PLANTATIONS & PRODUCE PVT LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) Dr. K. S. Ravichandran, Pres  
S. Manjula Devi, Adv  
For KSR & CO, CBE

For Respondents

  
S. Manjula Devi  
For Respondents

(2) RUPA. J. THARAKIL

For PETITIONER



12

## ORDER

Counsel for the Petitioner present. Counsel for R2 present and filed an Application for setting aside *ex-parte* order passed against R2. However, at this stage, Counsel for the Petitioner has submitted copy of the E-Mail dated 03.10.2017 which indicates that the Power of Attorney given by the R2 in favour of his father is not to be acted upon and asked for withdrawal of the vakalat; copy of the communication is placed on record. Counsel for R2 is directed to verify the same and report by the next date of hearing.

One memo is submitted by the Counsel for the Petitioner along with the report of the Administrator and the same are also taken on record. Put up on **04.12.2017 at 10.30 A.M.**

-50/-  
MEMBER (TECHNICAL)  
ghk

-50/-  
MEMBER (JUDICIAL)